

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 172 of 2015 &
IA No. 283 of 2015**

Dated: 20th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Bharat Petroleum Corporation Ltd.Appellant(s)
Versus
Sabarmati Gas Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi
Ms. Preksha Dugar for R.1

Mr. Sumit Kishore
Ms. Aparna Vohra for PNGRB

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 17.06.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 04.07.2016 after serving copy on the other side.

List the matter on **22.07.2016.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**